

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2014

Dated :06 November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**Southern Electricity Supply Co. of Orissa Ltd., Appellant(s)
Versus
Orissa Electricity Regulatory Commission & Ors Respondent(s)**

Counsel for the Appellant (s) : Mr. Hasan Murtaza,

Counsel for the Respondent (s) : Mr. Rutwik Panda &
Ms. Anshu Malik for R-1
Mr. Raj Kumar Mehta &
Mr. Abhishekh Upadhayay for R-2

ORDER

At the request of learned counsel for the appellant, post this Appeal for hearing
on **18th January, 2016.**

**(T. Munikrishnaiah)
Technical Member
hcj/rkt**

**(Justice Surendra Kumar)
Judicial Member**